

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
To be heard on Friday the 29th day of September 2023 at 10.30 a.m
(VIRTUAL MODE)

**In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and
Hon'ble Mr. Ajai Das Mehrotra, Member (Technical)**

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (CH) (Ins) No. 330/2023 For Stay IA No. 1002/2023 To dispense with IA No. 1001/2023	Maa Kudargarhi Steels Pvt. Ltd. & BM Foods Vs J. Karthiga, RP of Capricorn Food Products India Ltd.	M/s Surana & Surana	
2	Comp App (AT) (CH) (Ins) No. 320/2023 For Condone Delay IA No. 978/2023 For Stay IA No. 977/2023	Punjab National Bank Vs Shri Shivadutt Bannanje, Liquidator of M/S Falcon Tyres Ltd. (In Liquidation)	Mr. Varun Srinivasan	
3	Comp App (AT) (CH) (Ins) No. 323/2023 For Condone Delay IA No. 985/2023	RBJ Blue Star Enterprises Vs Mr. G Madhusudhana Rao	Mr. SL Maurric Meshaak	
4	Comp App (AT) (CH) (Ins) No. 324/2023 For Stay IA No. 986/2023 For Exemption IA No. 988 & 989/2023 For Condone Delay IA No. 987/2023	Hippocampus Infotech Pvt. Ltd. Vs Kerala State Electronics Development Corporation Ltd.	Mr. Arun Karthik Mohan	
5	Comp App (AT) (CH) (Ins) No. 298/2023 For Exemption IA No. 904/2023 Leave to file IA No. 905/2023 For Stay IA No. 906/2023 Delay in refiling IA No. 907 & 964/2023	Eastern Power Distribution Company of Andhra Pradesh Limited Vs Laxme Saai Steel Pvt. Ltd. & 2 Ors.	Mr. Rakesh K Sharma	

6	Comp App (AT) (CH) (Ins) No. 310/2023 For Stay IA No. 958/2023 For Exemption IA No. 959 & 960/2023 For Addl. docs IA No. 961/2023	M/S. Trichy- Thanjavur Expressways Limited Vs IDBI Bank Limited	M/s. HK Law Offices Mr. HK Chaturvedi	M/s Shivakumar and Suresh For Caveator
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For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
7	Comp App (AT) (CH) (Ins) No. 258/2023 For Condone Delay IA No. 817/2023	M/s V. Pathy Enterprises Vs M/s. Ohm Srinivasa Paper Boards Pvt. Ltd.	Mr. Krishna Bhagavat	Ms. K Jayasudha
8	Comp App (AT) (CH) (Ins) No. 75/2023 For Stay IA No. 270/2023	George Varkey Liquidator, M/s Propyl Packaging Ltd. Vs Regional Provident Fund Commissioner-II Employees Provident Fund Organization	Mr. Jerin Sojan James	Mr. R Vishnu
9	Comp App (AT) (CH) (Ins) No. 294/2023	Directorate of Enforcement Vs Dr. K.V. Srinivas & 3 Ors.	Mr. Zoheb Hossain	Mr. P Soma Shekar Reddy- R2, R3
10	Comp App (AT) (CH) (Ins) No. 92/2023 To Implead IA No. 697/2023	Haritham Buyers Association Vs P.T Joy & 2 Ors	Mr. Sukumar Nainan Oommen	Mr. Jerin Asher Sojan- R1 Mr. Sankar P Panicker- R2

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
11	TA (AT) No.133/2021 (Comp App (AT) No.25/2020)	Nirej V. Paul & Anr Vs The Canning Industries Cochin Ltd. & 16 Ors	Dr. KS Ravichandran	Mr. Srikanth Mohan R1
12	Comp App (AT) (CH) (Ins) No.141/2021	BS Limited (In Liquidation) Vs. Mr. Rajesh Agarwal & 12 Ors	Mr. M Anil Kumar	Mr. V Arunkumar- R1 Mr. B Mohanraj- R2 Mr.B Dhanaraj- R5 Mr.S Chidambaram R13

13	Comp App (AT) (CH) (Ins) No. 161/2021 For Stay IA No. 330/2021	Ajeesh Kumar S & 8 Ors Vs Kerala Industrial Infrastructure Development Corporation & 3 Ors	Mr. Eshwar Sabapathy	Mr. Shivshankar R.Panicker- R1 & R2 Mr. Vinod PV- R3 & R4
14	Comp App (AT) (CH) (Ins) No. 197/2021 For Condone Delay IA No. 400/2021 For Stay IA No. 399/2021 For Urgent Hearing IA No. 543/2021	Artur Vlatimirovich Nikitin & Anr. Vs Pegasus Asset Recovery Pvt. Ltd & Anr.	Mr. Ajesh Kumar Shankar	Mr. Dinkar Singh- R2 Mr. Ravindra Beleyur
15	Comp App (AT) (CH) (Ins) No. 81/2022 For Stay IA No. 163/2022	J. Manivannan, Erstwhile RP of RCM Infrastructure Ltd. WITH	Mr. Rohan Rajasekaran	
16	Comp App (AT) (CH) (Ins) No. 84/2022 For Stay IA No. 167/2022	Koneru Subbiah Chowdry Vs J. Manivannan, Erstwhile RP of RCM Infrastructure Ltd & 6 Ors	Mr. Y.Suryanarayana	Mr. Rohan Rajasekaran- -R1 Mr. Suryanarayana Raju- R2 Mr. Krishna CV Grandhi-R3 Mr. N.P.Vijay Kumar- R4 Ms. Mumaneni Vazra Laxmi-R7
17	Comp App (AT) (CH) No. 88/2022 For Exemption IA No.761/2022 For Stay IA No 760/2022 For Additional docs IA No. 762/2022	Mr. Mayank Agarwal Vs M/s. Technology Frontiers (India) Private Limited & 5 Ors.	Mr. Edward James	Mr. Sriram Srivatsan- R1 Mr. P Giridharan- R3, R5
18	Comp App (AT) (CH) No. 108/2022 For Stay IA No 917/2022 For Urgent Hearing IA No. 72/2023	Kandula Uttam Reddy & 2 Ors Vs Mr. D. Tej Kumar & 51 Ors.	Mr. Anant Merathia	Mr. D Srinivasa Rao- R2
19	Comp App (AT) (CH) No.111/2022 For Directions IA No. 999 & 1000/2022	Sarah Qureshi Vs GB Bakers Industries Pvt. Ltd. & 7 Ors	Mr. CV Shailandran	M/s. Hirendernath & Prakruti Golechha- R2, R3, R5 Mr. Nomula Srinivas- R4 M/s Munuga Sateesh-R6 Mr. Munuga Sateesh- R7

				M/s Vrinda & Komal Agarwal- R8
20	Comp App (AT) (CH) No.113/2022 To dispense with IA No.1032, 1033 & 1034/2022	Anraj Bhandari Vs Stove Kraft Private Limited & 4 Ors	Mr. R Subramaniam Raja	Ms. Rajashree-R1& R2 Mr. Anant Merathia-R4 Mr. S Aravindan- R5
21	Comp App (AT) (CH) (Ins) No.234/2022 For Exemption IA No.501/2022 For Stay IA No.502/2022	Srinivas Reddy Yadiki, M/s Bevcon Wayors Pvt. Ltd. Vs Ardee Hi-Tech Pvt Ltd & Anr	Mr. Y Suryanarayana	Dr. SV Rama Krishna- R1 Ms. Sistla Manjula
22	Comp App (AT) (CH) (Ins) No. 353/2022 For Stay IA No. 799/2022	Mr. K. Subramanian Vs. Mr. K. Parameswaran Nair & 5 Ors.	Mr. Mayan H Jain	Mr. Vinod PV Ms. Anchala C - R1
23	Comp App (AT) (CH) (Ins) No. 418/2022	Sanket Kumar Agarwal & Anr. Vs APG Logistics Pvt Ltd.	Mr. Akshat Singh	Mr. K. Gaurav Kumar PCS

Copy to:

By the order of Hon'ble Member (J)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in

For Assistance,

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